

Annexure – 7

Name of the corporate debtor: M/s. Viceroy Hotels Limited; Date of commencement of CIRP: 12/03/2018; List of creditors as on: 04/12/2020

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
01	Income Tax	Central Govt.		20.04.2018	59,71,74,260	Not admitted	Govt Dues	-	-	No	Nil	Nil	Nil	59,71,74,260	Nil	
02	Central Tax GST	Central Govt.		18.05.2018	26,58,79,824	Not admitted	Govt Dues	-	-	No	Nil	Nil	Nil	26,58,79,824	Nil	
03	Central Tax GST	Central Govt.		13.12.2018	61,98,105	Not admitted	Govt Dues	-	-	No	Nil	Nil	Nil	61,98,105	Nil	
04	Central Tax GST	Central Govt.		04.02.2019	19,72,320	Not admitted	Govt Dues	-	-	No	Nil	Nil	Nil	19,72,320	Nil	
				TOTAL	87,12,24,509									87,12,24,509		

